

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 393 of 96

Present : Hon'ble Mr. B.P. Singh, Administrative Member

GOUTAM GOSWAMI

VS

UNION OF INDIA & ORS.

For the applicant : Mr. S.K. Mitra, counsel.

For the respondents: Mr. M.S. Banerjee, counsel

Heard on : 23.6.2000

Order on : 23.6.2000

O R D E R

When this case was taken up for hearing, the 1d. coun for the applicant submits that his client, the applicant does not want to pursue this matter any further. Accordingly the application is dismissed for non-prosecution. The copy of the written instruction be kept on record.

B.P.Singh
MEMBER (A)